NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES:

Mr. Nandkishor Shankar Kamthe

V/s.

M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 CS RITESH PCS FOR
MAHADAN Peritioners

2 · V.P. VERMA Adv. for
Respondents

<u>Order</u> <u>CP No.70/397-398/CLB/MB/MAH/2013</u>

Respondent is hereby directed to comply with the same. List this matter for hearing on 2.12.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

v. NALLASENAPATHY Member (Technical)